

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**Item No. 113  
(IB)-271(ND)2018**

**Under Section: 9 of IBC.**

**In the matter of:**

M/s. Synergy Property Development Services Pvt. Ltd.	...	<b>Applicant</b>
Vs Pride Hotel Ltd.	...	<b>Respondent</b>

**Order delivered on 12.02.2020**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (JUDICIAL)**

For the Applicant	: Ms. Pallavi Sengupta, Adv.
For the Respondent	: Mr. Dhruv Gandhi, Adv. Mr. Sumit Kumar Jha, Adv.

**ORDER**

The learned counsel for the respondents state that written submission is filed, but copy is not come to the Court file. List before the Regular Division Bench, on 26.02.2020.

Sd/-

**(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)**

Md Saddam

